## **Proforma of Commercial Paper (CP)**

To be stamped as per the applicable rate in force in the State in which it is to be issued

(NAME OF THE ISSUING COMPANY/INSTITUTION) SERIAL NO. Issued at : \_\_\_\_\_ Date of Issue : (PLACE) Date of Maturity: \_\_\_\_\_\_ without days of grace. (If such date happens to fall on a holiday, payment shall be made on the immediate preceding working day) For value received \_\_\_\_\_ hereby (NAME OF THE ISSUING COMPANY/INSTITUTION) Promises to pay \_\_\_\_\_ or order on the (NAME OF THE INVESTOR) maturity date as specified above the sum of Rs. \_\_\_\_\_ (in words) upon presentation and surrender of this Commercial Paper to (NAME OF THE ISSUNG AND PAYING AGENT) For and on behalf of

(AUTHORISED SIGNATORY / SIGNATORIES)

(NAME OF THE ISSUING COMPANY / INSTITUTION)

ALL ENDORSEMENTS UPON THIS COMMERCIAL PAPER MUST BE CLEAN
AND DISTINCT. EACH ENDORSEMENT SHOULD BE WRITTEN WITHIN THE
SPACE ALLOTTED.

Pay to	or order the amount within	
named.		
(NAME OF THE TRANSFEREE)		
For and on behalf of		
(NAME OF THE TRANSFEROR)		
1. "		
2. "		